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*Certain operational creditors have assigned their operational debts to respective assignees. hence in light of the assignment of the debts, the COC of the CD is to be reconstituted by substitution of names of the assignor operational creditors with the names of the assignees.

** The claim filed by JAL is pending adjudication before the Hon'ble NCLT in IA No. 351/CB/2025 filed in CP No 51/CB/2024.

Annexure- 9
Name of the corporate debtor: Bhilai Jaypee Cement Limited
Date of commencement of CIRP: 15.10.2025
List of creditors as on: 11.03.2026

List of other creditors (Other than financial creditors and operational creditors): NOT APPLICABLE

(Amount in Rs.)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of Contingent claim	Amount of any mutual dues, that may beset-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related part					
1.	Jil Information Technology Limited	13-11-2025	1,05,00,000.00	-	-	NA	Yes	NA	-	-	-	1,05,00,000.00	Additional Documents has been sought
2.	*Steel authority of India Limited	29-10-2025	90,10,00,000.00	-	-	NA	NA	Yes	NA	NA	-	90,10,00,000.00	Additional Documents has been sought & the matter is sub judice

3.	Kanpur Fertilizers & Chemicals Ltd	22-11-2025	7,21,88,122.60		-	NA	NA	Yes	NA	NA	-	7,21,88,122.60	Additional Documents has been sought
Total			98,36,88,122.60	-	-	-	-	-	-	-	-	98,36,88,122.60	-

* The claim filed by SAIL is pending adjudication before the Hon'ble NCLT in IA No. 28/CB/2026 filed in CP No 51/CB/2024.